

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(PRINCIPAL BENCH AT NEW DELHI)**

**O.A. No. 739 OF 2023**

Environment Protection Society (Regd.) S.A.S. Nagar  
through its President Harbhajan Singh Minhas and Anr.

**Applicants**

Versus

1. State of Punjab through Chief Secretary, Government of Punjab, Punjab Civil Secretariat, Sector 1, Chandigarh and Others.

**Respondents**



Affidavit of Shri Kant Rattan s/o Sh. S.K. Rattan resident of H. No. 609, Phase 3-A, S.A.S. Nagar, Punjab.

I, the above named deponent do hereby solemnly affirm and declare as under:-

1. That the O.A. 739 of 2023 came up for hearing before the Hon'ble Principal Bench on 08.01.2024.
2. That as per oral Order (08.01.2024), the counsel has informed all the respondents about the pending proceedings before the Hon'ble Tribunal for 18.01.2024 on their official email addresses on 08.01.2024 itself (on email addresses as mentioned in the Memo of Parties of the Original Application.) alongwith a copy of complete paperbook of OA.
3. That the contents of the above said sent emails dated 08.01.2024 are being reproduced hereunder for the kind perusal of the Hon'ble Tribunal:

“Sir,

1. An application OA-739/2023 was filed before the Hon'ble National Green Tribunal, Delhi which came up for

hearing today, i.e. on 08.01.2024 in Court 2 of the Principal Bench.

2. The Hon'ble NGT has issued notice for 18.01.2024 and during oral hearing the Hon'ble NGT has directed the applicants to serve notice to respondents.

3. You are hereby informed to take note of it and appear before the Hon'ble Tribunal on the said date.

4. A copy of the application OA/petition Paperbook (pdf) is attached for your consideration.

Regards,

SHRI KANT RATTAN  
ADVOCATE  
M: 9417121719"

Place: S.A.S. Nagar  
Date: 16.01.2024

*[Signature]*  
DEPONENT

16 JAN 2024

VERIFICATION:

Verified that the contents of Paras 1 to 3 of the affidavit are true and correct to my knowledge. No part of it is false and nothing has been concealed therein.

Place: S.A.S. Nagar  
Date: 16.01.2024

The contents of this Affidavit document has been explained to the deponent/ executants He / She has admitted the same to the correct

*[Signature]*  
DEPONENT

SeriaNo. 320 PNo. 28 Dt. 16 JAN 2024

Identified the deponent & he/she has s...  
executant presence  
Signature  
*[Signature]*  
P/522/1985  
16 JAN 2024



ATTESTED AS IDENTIFIED  
*[Signature]*  
Tarsem Lal Kumar  
NOTARY CHANDIGARH (U.T.)